

Arrest of Chinese spies

2757. Shri Shree Narayan Das: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some Tibetan Chinese spies were arrested on the 4th April, 1965 at Raxaul on the Indo-Nepal Border in Bihar;

(b) if so, the circumstances in which this has been done; and

(c) the materials that have been recovered from them.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b) Two Tibetans were detained at Raxaul on 3rd April, 1965 while attempting to cross the border;

(c) It is not in the public interest to disclose this information on the floor of the House, at present.

Kerala State and Subordinate Service Rules

2758. Shri Koya: Will the Minister of Home Affairs be pleased to lay on the Table a list of special Rules issued by the Governor of Kerala State since President's Rule, as contemplated in Rule (2) of Part II of Kerala State Subordinate Service Rules, 1958?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): The information is being collected and will be laid on the Table of the House as early as possible.

12 hrs.

Mr. Speaker: Papers to be laid.

श्री बागड़ी (हिसार): अध्यक्ष महोदय, मेरा एक विशेषाधिकार का प्रश्न है। स्वामी रामेश्वरानन्द के साथ संसद् भवन के के बाहर अहाते में बड़ा दुर्व्यवाहार किया गया...

Mr. Speaker: Papers to be laid. Shri Humayun Kabir.

श्री बागड़ी : मेरा विशेषाधिकार का प्रश्न है

अध्यक्ष महोदय : उसकी मैं ने इजाजत नहीं दी।

श्री बागड़ी : बहुत महत्वपूर्ण बात है। उन के साथ दुर्व्यवहार हुआ है

अध्यक्ष महोदय : मैं ने फैसला ले लिया है।

श्री श्रींकार लाल बेरवा (कोटा): मेरा एक व्यवस्था का प्रश्न है

अध्यक्ष महोदय : वह मैं ने कह दिया है। दूसरे व्यवस्था आ कहां सकती है एक काम खत्म हुआ और दूसरा शुरू होने जा रहा है? दरमियान में व्यवस्था कहां आ सकती है?

श्री श्रींकार लाल बेरवा : उसके बाद मैं क्या ले लिया जायेगा?

अध्यक्ष महोदय : जब वक्त होगा और उस के बाबत कुछ बात होगी तो ले लिया जायेगा।

12.01 hrs.

PAPERS LAID ON THE TABLE

CENTRAL WAKF COUNCIL RULES, 1966

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): On behalf of Shri Humayun Kabir, I lay on the Table a copy of the Central Wakf Council Rules, 1965, published in Notification No. G.S.R. 558 dated the 10th April, 1965, under sub-section (3) of section 8D of the Central Wakf Act, 1954. [Placed in Library, see No. LT-4289/65].

DEFENCE OF INDIA (AMENDMENT) RULES, 1965 AND ALL INDIA SERVICES (DEATH-CUM-RETIREMENT BENEFITS) THIRD AMENDMENT RULES, 1965.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): I lay on the Table a copy each of the following Rules:—

(i) The Defence of India (Amendment) Rules, 1965 pub-